

W.P.(C) No.3979 OF 2015

27. 27.03.2019

Affidavit filed by Mr. Sarat Chandra Nayak, Commissioner, Cuttack Municipal Corporation is taken on record.

However, we are of the considered opinion that instead of waiting till the ensuing General Elections are over, it will be advisable for the Commissioner to direct the Kalyan Mandaps/Banquet Halls to follow the guidelines issued by this Court and submit compliance.

This matter to come up on 29.04.2019.

W.P.(C) Nos.20403 and 23063 of 2016 are delinked from this record.

.....
K.S. JHAVERI
(CHIEF JUSTICE)

.....
K.R. MOHAPATRA
(JUDGE)